

ensure the safety and security of our diplomatic personnel in view of Pakistan's flagrant violation of diplomatic etiquette and norms ?

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) Her luggage and even her hand bag were searched while emplaning at Dacca and she was prevented from boarding the aeroplane for Delhi at Karachi Airport on the 21st of April, 1971. Two days later, another attempt was made to prevent her from leaving Pakistan in spite of the fact that an assurance of safe conduct had been obtained from the Pakistan Foreign Office.

(c) Government have strongly protested against the action of the Pakistan authorities and have pointed out that the safety and security of our personnel is that Government's responsibility.

Visit to Bangla Desh by a Labour Member of Parliament of U.K.

84. **SHRI C. CHITTIBABU :** Will the **VIDESH MANTRI** be pleased to state :

(a) whether a Labour Member of Parliament of U. K. who had recently been on a visit to India and Bangla Desh had suggested Commonwealth action including convening of a special Conference of Commonwealth countries to end the war and genocide in Bangla Desh; and

(b) if so, the reaction of Government to that suggestion ?

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRA PAL SINGH) : (a) Government have seen reports to this effect.

(b) Government have been in touch with various countries including members of the Commonwealth, urging upon them the urgent necessity to use their influence with Pakistan to bring an immediate end to the genocide in East Bengal.

DDT Factory in Maharashtra

85. **SHRI C. CHITTIBABU :** Will the **PETROLEUM AUR RASAYAN MANTRI** be pleased to state :

(a) whether Government are setting up a D.D.T. Factory in Maharashtra;

(b) whether some countries like Canada, Sweden, Hungary, Norway, Japan and Cyprus have banned the use of D.D.T.; and

(c) whether in view of the international banning of the D.D.T., Government will abandon the idea of setting up the D.D.T. Factory in Maharashtra ?

PETROLEUM AUR RASAYAN MANTRALAYA MEN UP-MANTRI (SHRI DALBIR SINGH) : (a) A proposal to set up a DDT Factory in Maharashtra at Rasayani is still under consideration.

(b) Government have information that certain foreign countries have restricted the use of DDT. Sweden is reported to have restored its use for certain agricultural purposes based on economic consideration.

(c) No. A review of the future requirements of DDT, which was recently made, has, however, revealed that these shall be substantially lower than what were anticipated earlier.

Rise in the Prices of popular Medicines

86. **SHRI T. S. LAKSHMANAN :** Will the **PETROLEUM AUR RASAYAN MANTRI** be pleased to state :

(a) whether the retail prices of popular medicines like APC, Milk of Magnesia etc. have gone up by 25 to 50 per cent since January;

(b) whether the increase in the prices of these medicines is due to Drug (Prices Control) Order, 1970; and

(c) the steps Government have taken to ensure stability of prices of the popular medicines ?

PETROLEUM AUR RASAYAN MAN-TRI (SHRI P. C. SETHI) : (a) Government have no such information. While fixing the prices of well known brands of popular medicines under the Drugs (Prices Control) Order, 1970, care had been taken to see that the prices were not increased.

(b) Does not arise.

(c) The Drugs (Prices Control) Order, 1970 provides *inter alia* that the prices of formulations once fixed shall not be increased except with the prior approval of Government. Subject to certain conditions, expansion of capacity is being encouraged for the purpose of securing the benefit of economics of scale.

Petro-Chemical Industrial Complex in South

87. SHRI T. S. LAKSHMANAN : Will the PETROLEUM AUR RASAYAN MAN-TRI be pleased to state :

(a) whether Government have decided to issue an industrial licence for a Petro-Chemical Industrial Complex in the South; and

(b) if so, the details thereof ?

PETROLEUM AUR RASAYAN MAN-TRALAYA MEN UP-MANTRI (SHRI DALBIR SINGH) : (a) No, Sir

(b) Does not arise.

Compensation for the Hijacked Indian Plane

88. SHRI MAYAVAN :
SHRI N. S. BISHT :
SHRI JAGANNATH RAO JOSHI :

Will the VIDESH MANTRI be pleased to state:

(a) whether India is prepared not to insist on adequate compensation and the return of hijackers by Pakistan;

(b) whether India had decided to treat the issue as amenable to settlement through bilateral negotiations; and

(c) if so, the reasons therefor ?

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRA PAL SINGH) :

(a) Government are continuing to press the Government of Pakistan to pay compensation, take suitable action against the two hijackers, and give assurances for the future.

(b) and (c) Government consider that this matter can best be resolved bilaterally between India and Pakistan.

Construction of Building Complex on Island Grounds of Madras City

89. SHRI MAYAVAN : Will the RAKSHA MANTRI be pleased to state :

(a) whether there is a plan to construct a building complex on the Island Grounds of Madras city;

(b) if so, whether Government of Tamil Nadu have written to his Ministry raising certain objections; and

(c) if so, the reaction of Government thereon ?

RAKSHA MANTRI (SHRI JAGJIWAN RAM) : (a) Yes, Sir. Projects for construction of buildings on the Island grounds which are owned by Defence have been sanctioned.

(b) Yes, Sir.

(c) The matter is under the examination of the Government.

Mass production of Light Weight Bridge Equipment, Trawlers Trackways and Gadget to Locate Submarine

90. SHRI MAYAVAN: Will the RAKSHA MANTRI be pleased to state :

(a) whether Government have formulated any concrete plan for mass production of Light weight bridge equipment, trawlers and trackways and the gadget to help locate submarine; and

(b) if not, when Government propose to